

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

**CP No. 58 (ND)/2017**

**PRESENT: SH. R. VARADHARAJAN**  
**HON'BLE MEMBER(J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
17.01.2018**

**NAME OF THE COMPANY: Panthera Developers Ltd. & Ors. V/s. M/s.  
Sankalp Buildwell Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) :	Mr. S.K. Giri & Ms. Shelly Khanna, Advocates
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For the Respondent (s) :	Ms. Smita Jain, Mr. Abhay Singh and Mr. Arbab Husain, Advocates
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**ORDER**

Renotify this case on 19<sup>th</sup> February, 2018.

-s-d-7/

**(R. Varadharajan)**  
**Member (J)**

Sd/-

**(Ina Malhotra)**  
**Member (J)**